

HIGH COURT OF JAMMU & KASHMIR AND LADAKH

(Office of the Registrar General at Jammu)

Subject: Sitting Roster of Hon'ble Judges in both wings of the High Court of Jammu & Kashmir and Ladakh from 1st March, 2022 to 30th April, 2022.

ORDER

No: 234 /RG

Dated: 22.02.2022

Hon'ble the Chief Justice has been pleased to issue the sitting Roster of Hon'ble Judges in both wings of the High Court of Jammu & Kashmir and Ladakh from 1st March, 2022 to 30th April, 2022:

From 1st March to 3rd April, 2022

	Jammu wing	Srinagar wing
Hon'ble The Chief Justice		Hon'ble Mr. Justice Ali Mohammad Magrey
Hon'ble Mr. Justice Tashi Rabstan		Hon'ble Mr. Justice Dhiraj Singh Thakur
Hon'ble Mr. Justice Sanjeev Kumar		Hon'ble Mr. Justice Rajnesh Oswal
Hon'ble Mrs. Justice Sindhu Sharma		Hon'ble Mr. Justice Sanjay Dhar
Hon'ble Mr. Justice Vinod Chatterji Koul		Hon'ble Mr. Justice Mohan Lal
Hon'ble Mr. Justice Puneet Gupta		
Hon'ble Mr. Justice Javed Iqbal Wani		
Hon'ble Mr. Justice Mohd. Akram Chowdhary		

From 4th April to 30th April, 2022

	Jammu wing	Srinagar wing
Hon'ble The Chief Justice		Hon'ble Mr. Justice Ali Mohammad Magrey
Hon'ble Mr. Justice Dhiraj Singh Thakur		Hon'ble Mr. Justice Sanjeev Kumar
Hon'ble Mr. Justice Tashi Rabstan		Hon'ble Mr. Justice Vinod Chatterji Koul
Hon'ble Mrs. Justice Sindhu Sharma		Hon'ble Mr. Justice Sanjay Dhar
Hon'ble Mr. Justice Rajnesh Oswal		Hon'ble Mr. Justice Puneet Gupta
Hon'ble Mr. Justice Javed Iqbal Wani		Hon'ble Mr. Justice Mohd. Akram Chowdhary
Hon'ble Mr. Justice Mohan Lal		

By Order

(Sanjeev Gupta)
Registrar General
Dated: 22.02.2022

No: 4074-94/RG

Copy of the above forwarded to:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh, Jammu.
2. Secretary to Hon'ble Mr/Mrs Justice for information of their Lordships.
3. Registrar Vigilance, High Court of J&K and Ladakh, Jammu.
4. Registrar Rules, High Court of J&K and Ladakh, Jammu.
5. Registrar Computers, High Court of J&K and Ladakh, Jammu.
6. Registrar Judicial, High Court of J&K and Ladakh, Srinagar/Jammufor information and necessary action.
7. In-charge NIC for uploading the same on the official website of High Court of J&K.
8. In-Charge Librarian, High Court of J&K, Jammu/Srinagar for information and keeping the record of the same.

Registrar General